

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 210/MP/2023

Subject : Petition under Sections 63, 79(1) (c), 79(1)(d) and 79(1)(f) of the Electricity Act, 2003 read with Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking appropriate orders and directions concerning Section 63 transmission licensees to address issues relating to recovery of tariff, including the likely under-recovery of tariff, where the scheduled commercial operation date of transmission projects has been extended by the competent authority on account of uncontrollable events.

Petitioner : Electric Power Transmission Association (EPTA) and 6 Ors.

Respondents : Central Transmission Utility of India Limited and 38 Ors.

Date of Hearing : **18.3.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Jafar Alam, Advocate, EPTA
Shri Deep Rao Palepu, Advocate, EPTA
Shri Ashwin Ramanathan, Advocate, EPTA
Shri Parthsarathi Srivastava, Advocate, EPTA
Ms. Shikha Sood, Advocate, EPTA
Ms. Swapna Seshadri, Advocate, Karnataka Discoms
Ms. Ritu Apurva, Advocate, Karnataka Discoms
Ms. Pragya Pushkar, Advocate, Karnataka Discoms
Shri Ravi Sharma, Advocate, MPPMCL
Shri Aryan Chanda, Advocate, MPPMCL
Ms. Ayushi, Advocate, MPPMCL
Shri Shubham Arya, Advocate, CTUIL
Ms. Pallavi Saigal, Advocate, CTUIL
Ms. Poorva Saigal, Advocate, CTUIL
Ms. Vyom Chaturvedi, Advocate, MSEDCL
Ms. Sneha Singh, Advocate, MSEDCL
Ms. Himani Dutta, NLDC

Record of Proceedings

During the hearing, the learned counsels for the Petitioners and the Respondents made detailed oral submissions and concluded their respective arguments.

2. Considering their request, the Commission permitted both sides to file their respective written submissions/notes of arguments, if any, within ten days, with a copy to the other side.
3. Subject to the above, the matter was reserved for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)